

**GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT FOR PROMOTION OF INDUSTRY AND INTERNAL TRADE**

RAJYA SABHA

**UNSTARRED QUESTION NO. 3404.
TO BE ANSWERED ON FRIDAY, THE 31ST MARCH, 2023.**

DEVELOPMENT OF IP LAWS

3404 DR. ASHOK KUMAR MITTAL:

Will the Minister of **Commerce and Industry** be pleased to state:

- (a) whether the Ministry has noticed the recent report of International Intellectual Property Index by the US Chamber of Commerce, which ranked India 42nd out of 55 countries;
- (b) whether the Ministry is planning to take any action for the improvement of the IP laws and copyright laws to uplift the situation;
- (c) whether the Ministry has made any international agreements and ratifications for the development of the IP laws in India; and
- (d) whether the IP laws in India are up to the terms of the World Intellectual Property Code?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY
(SHRI SOM PARKASH)**

- (a)& (b):** Global Innovation Policy Center (GIPC) of US Chamber of Commerce publishes an annual report which ranks select few countries on select few parameters and is not considered a globally acclaimed ranking on Intellectually Property Rights. A more comprehensive report which is recognised by the Government is the 'Global Innovation Index' (GII) released annually by World Intellectual Property Organization (WIPO), a United Nations agency which leads the development of a balanced and effective international IP system. The Government has taken several steps to improve India's IPR laws and administration. As a result, India's ranking in Global Innovation Index has improved to 40th among 132 countries in 2022 from 81st position in 2015.
- (c) & (d):** India has acceded to World Intellectual Property Organisation (WIPO) convention in 1975 and became a Member of WIPO and ratified 14 treaties administered by WIPO. India's IPR regime is also compliant with the agreement on Trade-Related Aspects of Intellectual Property Rights (TRIPS) which came into effect on 1 January 1995.
